GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY LOK SABHA UNSTARRED QUESTION NO. 4102 TO BE ANSWERED ON 18.07.2019

INTERNATIONAL SOLAR ALLIANCE

4102. SHRI T.N. PRATHAPAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the status of International Solar Alliance hosted by India recently;

(b) whether the Government has fixed any target of deployment of solar energy systems in the country during the hosting period and if so, the details of deployment made in the country so far; (c) whether the Government proposes to solarize the national educational institutions like central universities in the country as objective of National Solar Mission and if so, the details thereof;

(d) whether the Government has given tender to any private companies;

(e) if so, the details along with the criteria for selecting companies thereof; and

(f) whether the Government has received any financial assistance from the members of International Solar Alliance; and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) The International Solar Alliance (ISA) was launched on 30 November 2015 as a treaty-based alliance of 121 prospective solar-rich Member Nations situated fully or partially between the Tropics of Cancer and Capricorn, and aims at accelerating development and deployment of solar energy globally. On 6 December 2017, the ISA became a treaty based international intergovernmental organization. As on date 75 prospective Member countries have signed the Framework Agreement of the ISA and 54 of these countries have ratified the same.

Recognizing that ISA has a major role in achieving Sustainable Development Goals, and objectives of the Paris Agreement on Climate Change, and that ISA initiative should benefit the world at large and should not be restricted to the countries lying either fully or partially between the Tropics of Cancer and Capricorn, the first Assembly of the ISA held on 3 October 2018 adopted proposal for carrying out an amendment to the Framework Agreement to expand the scope of Membership of the ISA to all countries that are Members of the United Nations.

(b) Under the National Solar Mission, Government of India has set a target for installation of 100 GW grid connected solar power capacity by 2022.

As on 30 June 2019, a cumulative capacity of 29.55 GW grid connected solar power projects has been commissioned.

The Government of India has not fixed any target for deployment of solar energy systems under ISA programmes.

(c) The Government of India has been making concerted efforts for encouraging use of solar energy in educational institutions. The Ministry of Human Resource Development, State Governments and State Nodal Agencies for renewable energy have been requested to install solar energy systems in the institutions, buildings etc. under their administrative control.

As on date, about 262.96 MW grid connected rooftop systems have been set up in Government offices, buildings, and institutions, including in educational institutions.

(d) and (e) Tenders for procurement of solar energy are issued by the States and also by the Central Public Sector Undertakings. Solar power projects are set up through transparent competitive bidding process, by entities including private and public sector companies, selected in accordance with the guidelines issued for this purpose by the Government of India.

(f) No Sir. Government of India has not received any financial assistance under ISA.